



**NATIONAL COMPANY LAW TRIBUNAL
DIVISIONAL BENCH
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 30/05/2017 AT 02.30 PM**

**PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL**

APPLICATION NUMBER	:	
PETITION NUMBER	:	IND/658/ (IB)/CB/2017
NAME OF THE PETITIONER(S)	:	PREMIER STEEL COMPLEX PVT LTD
NAME OF THE RESPONDENT(S)	:	VIBGYOR AUTOMOTIVE PVT LTD
UNDER SECTION	:	9 RULE 6 OF INSOLVENCY & BANKRUPTACY CODE 2016

S.No. NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
REPRESENTATION BY WHOM		

1. C.V.RAMACHANDRA-MURTHY	COUNSEL FOR RESPONDENTS	
2. S. PORKODI	COUNSEL FOR APPLICANT.	

ORDER

Ms.S.Porkodi, Counsel for Applicant present. Mr.C.V.Ramachandramurthy, Counsel for Respondent also present. Counsel for respondent sought time for filing a reply. At request, time is extended. Put up on **05.06.2017 at 02.30 p.m.**

(CH. MOHD. SHARIEF TARIQ)
(MEMBER (JUDICIAL))

(K. ANANTHA PADMANABHA SWAMY)
(MEMBER (JUDICIAL))